


NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/225/2017
NAME OF THE PETITIONER(S) : KATALATH VISRYTHAKUMAR
NAME OF THE RESPONDENT(S) : FRESH COCONUTS PRODUCTS
UNDER SECTION : 58/59

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
	ISAAC GEORGE	ADVOCATE	Isaac George
		REPRESENTATION BY WHOM	
1	ISAAC GEORGE	ADVOCATE FOR PETITIONER	Isaac George
2	SOY JOSEPH	PCS for Respondents	

ORDER

Counsel for petitioner present. PCS representing the respondent present and filed a memo enclosing copy of the newspaper publication made on 23.11.2017 regarding the interim relief restraining the transfer of shares by R1 & R3 and furnished copy of the same to the other side. Time is extended at request of counsel for petitioner for reply. Put up on 13.02.2018.

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(S VIJAYARAGHAVAN)
Member (Technical)

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(K ANANTHA PADMANABHA SWAMY)
Member (Judicial)

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